

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 5750 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench,  
Naharlagun.

Dated Guwahati, 9<sup>th</sup> November, 2021.

Sub:- **Restricted holiday station leave permission.**

Ref:- No. HC(IB) –IT/I/2018/(Vol-I)/ Dated 08.11.2021.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh has been granted **Restricted holiday on 10.11.2021**, with **station leave permission**. A senior Judicial officer available at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

Sd/

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/<sup>5752</sup>5751/A, dated 9.11.2021**

Copy to:

1. Shri Yomge Ado, District & Sessions Judge, Tezu, Lohit District, Arunachal Pradesh.
2. ✓ The Project Manager, Gauhati High Court.

6/09/11/11  
**JT.REGISTRAR (VIGILANCE)**

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